

STATEMENT

Classification of Posts	Strength as on	Strength as on	Strength as on	Strength as on	Strength as on
	1-1-49	31-12-49	31-12-50	31-12-51	1-5-52
Class I	98	83	55	33	25
Class II	119	85	43	26	18
Class III	2,310	2,027	1,272	631	540
Class IV	3,834	3,324	1,307	697	550
TOTAL	6,361	5,519	2,677	1,387	1,133

PURCHASE OF Khadi BY GOVERNMENT

82. **Dr. P. S. Deshmukh:** (a) Will the Minister of Commerce and Industry be pleased to state what was the amount spent by the Government of India for purchasing Khadi for their requirements during the year 1950-51 and 1951-52?

(b) What was the total amount spent by the Government of India on purchase of cloth during the same period?

(c) What efforts were made to see that a larger portion of Khadi is used by the various Departments of the Government of India?

The Deputy Minister of Commerce and Industry (Shri Karmakar):

(a) 1950-51 ... Rs. 96,277
1951-52 ... Rs. 67,287

(b) The value of cotton textiles purchased by Government during 1950-51 and 1951-52 is Rs. 3 crores 42 lakhs and Rs. 6 crores 97 lakhs respectively.

(c) The Government have decided to purchase as far as possible one third of their requirements of cloth in the form of handloom products including khadi.

PERMITS

83. **Dr. P. S. Deshmukh:** (a) Will the Minister of Rehabilitation be pleased to state the number of permits issued by the High Commissioner for India in Pakistan for non-Hindus visiting India?

(b) How many of them were permits for settling down permanently?

(c) What was the number of permits issued to non-Muslims going to Pakistan from India?

(d) How many of them were permits for permanent settlement in Pakistan, if any?

The Minister of Rehabilitation (Shri A. P. Jain): (a) From the 19th July, 1948, the date of introduction of Permit System, upto 30th April, 1952, 1,27,283 permits covering 1,87,144 persons, were issued by the High Commissioner for India, Karachi, and the Deputy High Commissioner for India, Lahore to non-Hindus.

(b) 12,439 permits for over 29,000 persons.

(c) and (d) This information is not available with the Government of India as the permits for going to Pakistan are issued by the High Commissioner for Pakistan in India, and not by the Government of India or its officers.

MIGRANTS

84. **Shri Jhunjhunwala:** Will the Minister of Rehabilitation be pleased to state:

(a) the total number of displaced persons who came to India from Eastern and Western Pakistan since the Partition till the 30th of April, 1952;

(b) the number of Hindus and the number of Muslims among them,

(c) the number of persons who went from India to Eastern and Western Pakistan; and

(d) the number of persons who went to Eastern Pakistan and the number of those who went to Western Pakistan?

The Minister of Rehabilitation (Shri A. P. Jain): (a) According to the Census of 1951, the number of displaced persons who came to India is 74-80 lakhs. The number of displaced persons who have since migrated to India is not known.

(b) Out of the total population of 74-80 lakhs displaced persons very few of them are Muslims who have migrated to the Indian Union.

(c) and (d) No definite information is available.

DEVELOPMENT SCHEMES IN VINDHYA PRADESH

85. **Shri M. L. Dwivedi:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) whether the estimated sums of money provided for various development schemes in the State of Vindhya

Pradesh under the long and short term programme of the Five-Year Plan are to be placed at the disposal of the Government of the State;

(b) whether a committee has been constituted to execute the plan; and

(c) the likely time when the work is expected to commence?

The Minister of Planning and River Valley Schemes (Shri Nanda):

(a) No.

(b) No Committee has yet been constituted.

(c) The implementation of the Plan commenced from 1st April, 1951 and should be completed in five years.

MOTOR VEHICLES AND CYCLES (IMPORT)

86. Pandit M. B. Bhargava: Will the Minister of Commerce and Industry be pleased to state:

(a) the number and value of the motor cars, trucks, buses, jeeps, motor cycles and cycles imported for the use of the civil departments of the Government of India and the Governments of the different States in India during the years 1949-50, 1950-51 and 1951-52;

(b) the number and value of the above vehicles imported on Union Government's and State Governments' accounts from the sterling and the dollar areas respectively during the above period; and

(c) the number and value of all these varieties of vehicles proposed to be imported into India on Governmental account during the year 1952-53?

The Deputy Minister of Commerce and Industry (Shri Karmarkar):

(a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 20.]

(c) Not known as no indents have so far been received by the Supply and Disposals Organisation of Government for the year 1952-53.

PRODUCTION OF MATCHES

87. Shri M. L. Dwivedi: Will the Minister of Commerce and Industry be pleased to refer to the supplementary statement No. II showing action taken on assurances given in answer to starred question No. 1645 asked on the 22nd February, 1951 and state:

(a) whether the three categories of production of safety matches during the years 1948-49 and 1949-50 pertain to production on a cottage industry basis;

(b) if not, what quantity of these is produced on cottage industry basis; and

(c) whether any exports are made of this produce?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) No, Sir.

(b) The production shown against category (3) definitely pertains to Cottage Industry, but with reference to match factories in Category (2), it is difficult to draw a line between cottage match factories and small scale factories.

(c) The information is not readily available.